

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 475
TO BE ANSWERED ON 06/02/2024

Panchayat Sarkar Bhawans

475. SHRI RAJIV PRATAP RUDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has given large sums of resources to create Panchayat Sarkar Bhawans;
- (b) if so, the details thereof and the model planned and envisaged under it; and
- (c) whether the State of Bihar has been unable to create model infrastructure for functioning of Panchayat Sarkar Bhawans in Bihar and if so, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) Panchayat being State subject, providing Panchayat infrastructure viz. Gram Panchayat Bhawan is primarily the responsibility of States. However, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA), Ministry supplements the efforts of States/UTs with focus on NE States, by providing Gram Panchayat Bhawan as proposed by States/UTs in their Annual Action Plan and approved by Central Empowered Committee on a limited scale. Under the scheme of Rashtriya Gram Swaraj Abhiyan, the Ministry has sanctioned for construction of 500 Panchayat Bhawans to the State of Bihar.

Further, as per the information provided by the Government of Bihar, an amount of Rs. 1992 crore has been released for construction of Panchayat Sarkar Bhawan in the financial year 2023-24 and Panchayat Sarkar Bhawan has sufficient space for elected representatives of Panchayats, Panchayat Level Staffs, Court room of Gram Katchehary, hall for Panchayat Standing Committee meeting, Common Service Centre for providing online services etc.

- (c) Does not arise, in view of above.
